

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

No.HHC/Estt.6(73)/2008-I-

Dated: 7.6.2017

**OFFICE ORDER**

In exercise of the powers vesting in him under Article 229 of the Constitution of India and all other enabling powers in this behalf Hon'ble the Acting Chief Justice is pleased to appoint Ms. Deeksha Sharma D/o Shri K.K.Sharma, R/o Block No.30 SDA Complex, Kasumpti, Shimla-171009 Cottage No.IV, Old Brockhurst, Kasumpti, Shimla 171009 as Law Clerk-cum-Research Assistant of the choice of Hon'ble Mr. Justice Sureshwar Thakur, Judge, for a period of one year, on the fixed remuneration of ₹15,000/- per month, with immediate effect, subject to the terms and conditions as notified vide Notification dated 19/25.5.2016.

The appointee shall furnish the requisite testimonials on the date of joining.

**BY ORDER**

**REGISTRAR GENERAL**

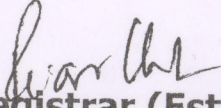
Endst.No.HHC/Estt.6(73)/2008-I-16842-50

Dated: 7.6.2016

Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003.
3. The Accountant General (A&E), H.P., Shimla-171 003.
4. The Secretary to Hon'ble Mr. Justice Sureshwar Thakur, Judge;
5. The Secretaries /Private Secretaries /P.As to the Registrar General/ Registrar (Vigilance)/Registrar(Judicial)/Registrar(Rules)/ Registrar (Admn.)/ Registrar(Estt.)/ .
6. The CPC/ All the Additional Registrars/ Deputy Registrars/ Assistant Registrars;
7. The Section Officer(Accounts) with four spare copies;
8. The Section Officer(Computers) with a request to update the High Court website in terms of this Office Order;
9. Above named candidate (By name).

(Sl. No. 1, 4 to 9, High Court of Himachal Pradesh, Shimla-171001.)

  
**Registrar (Estt.)**

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